

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 211 of 2011

Tribhuwan Prasad Singh @ Tribhuwan Prasad.....Appellant(s)

Versus

Sri Parmanand Rai & Anr.....

Respondents

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Coram: Hon'ble Mr. Justice Ananda Sen

Through:-Video Conferencing

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For the Appellants : Mr. A.K.Lall, Advocate

For the Insurance Company : Mr. D.C. Ghosh, Advocate

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7/25.03.2021 Both the parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on **10th April, 2021**.

(Ananda Sen, J)

Mukund/-